

1.

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA

O.A. No.517/2005

Date of order : 26th September, 2005

C O R A M

Hon'ble Mr. Justice P.K.Sinha, Vice-Chairman
Hon'ble Mr. Mantreshwar Jha, Member[Admn.]

Shri Lekha Mahto Applicant

Vrs.

Union of India & Ors. Respondents

Counsel for the applicant : Shri A.K.Sinha

Counsel for the respondents : Shri A.A.Khan, S.C.

O R D E R (O R A L)

By P.K.Sinha, VC :-

Heard the learned counsel for the applicant as well as the learned Standing Counsel for the respondents. This is an application for payment of leave encashment and also for payment of salary for sick period from 6.4.2001 to 30.6.2001 as well for payments regarding escort period. In so far as payment of leave encashment and for payment of salary for the sick period, which the learned counsel submits was regularized, are concerned, these are understandable though documents are lacking, but the demand about escort period



which relates to 'over-time payment' is not understandable as the applicant has made no ground in the entire application for grant of this relief and, therefore, no order can be passed by this Tribunal so far this relief is concerned.

2. So far as leave encashment and payment of full salary for the sick period, as aforesaid, are concerned, it appears that a representation was also filed, vide Annexure-A/2, hence it is desirable that so far these reliefs are concerned, an order be passed by the respondents thereupon, first, after verification of the claims from their records.

3. We, therefore, direct the Respondent No.5, the Senior Divisional Personnel Officer, Eastern Railway, Danapur, now E.C.Railway, to consider these two demands within a period of three months of the date of receipt of a copy of this order and pass speaking order thereupon. The applicant may also, within fifteen days from today, file an application before the Respondent No.5 giving further details relating to the aforesaid two demands which, if filed, be also considered by Respondent No.5.

4. With the aforesaid directions, this O.A. stands disposed of.

[Mantreshwar Jha]
Member{Admn.]


[P.K.Sinha]
Vice-Chairman

mps.